

FORM G

INVITATION FOR EXPRESSION OF INTEREST

FOR

**JRA INFRASTRUCTURE LIMITED OPERATING IN CONSTRUCTION INDUSTRY
OF BRIDGES, ROADS AND PUBLIC FACILITY/UTILITY PROJECTS AT
GUJARAT, SIKKIM, MAHARASHTRA & MADHYA PRADESH**

(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	JRA Infrastructure Limited CIN : U45201GJ2007PLC051343 PAN : AABCJ8888M
2.	Address of the registered office	Ashok Villa, Opp. Old Adarsh School, Deesa (N.G.), Deesa, Gujarat, India - 385535.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Ashok Villa, Opp. Old Adarsh School, Deesa (N.G.), Deesa, Gujarat, India - 385535
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Turnover as per audited accounts as on 31.03.2026 is INR 2009.28 lacs. Quantity details are not applicable
7.	Number of employees/ workmen	7 employees and 20 workmen
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	The details can be sought by emailing at cirp.jrainfra@gmail.com and/or virtual data room in accordance with the provisions of the Code and Regulations made thereunder.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	The details can be sought by emailing at cirp.jrainfra@gmail.com and/or virtual data room in accordance with the provisions of the Code and Regulations made thereunder.
10.	Last date for receipt of expression of interest	2 November 2026
11.	Date of issue of provisional list of prospective resolution applicants	4 November 2026
12.	Last date for submission of objections to provisional list	5 November 2026

13.	Date of issue of final list of prospective resolution applicants	6 November 2026
14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants	6 November 2026
15.	Last date for submission of the resolution plans	7 December 2026
16.	Process email id to submit Expression of Interest	cirp.jrainfra@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	UDYAM-GJ-04-0001065 Date Of Udyam Registration: 11.09.2020

Note: The last date of CIRP is 17 November 2026. The above timelines and resolution process are subject to the Hon'ble NCLT granting further extension of the CIRP period. Accordingly, further steps, including submission of resolution plans, shall be subject to such approval.



Aegis Resolution Services Private Limited
Through authorized signatory Parshva Shah
As Resolution Professional of JRA Infrastructure Limited
Registration No. IBB/PA-1/ IPE-0118/ 2022-23/50041
Authorization for Assignment valid till 30th June 2027
Reg. Address: 106, 1st Floor, Kanakia
Atrium 2, Cross Road A, Behind Courtyard Marriott,
Chakala, Andheri East, Mumbai – 400093
Phone: +91 9920557651 , +91 8693053567
E-mail: IP.ParshvaShah@outlook.com , cirp.jrainfra@gmail.com

Date: 12.10.2026

Place: Mumbai